केन्द्रीय सरकारी कर्मचारियों के बच्चों के लिए राज्यों में केन्द्र द्वारा चलाये जाने वाले कालेजों का खोला जाना

2859. **श्री राम गोपाल शालवाले :**
श्री नारायण स्वरूप शर्मा :
श्री ओम प्रकाश त्यागी :
श्री रणजीत सिंह :

क्या **शिक्षा तथा युवक सेवा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार का विचार विविध भाषा-भाषी कर्मचारियों के बच्चों की शिक्षा के लिए राज्यों में केन्द्र द्वारा चलाये जाने वाले कालेज खोलने का है;

(ख) यदि हां, तो इस योजना की रूपरेखा क्या है;

(ग) ये कालेज किन स्थानों में खोलने का विचार है;

(घ) क्या किसी राज्य ने इस योजना का विरोध किया है; और

(ङ) यदि हां, तो उस राज्य का नाम क्या है और इस योजना का विरोध करने के क्या कारण हैं ?

शिक्षा तथा युवक सेवा मंत्री (डा० वी० के० आर० वी० राव): (क) और (ख). स्थानान्तरणीय केन्द्रीय सरकार के कर्मचारियों तथा एक स्थान से दूसरे स्थान को आने जाने वाली जनता के लिए, केन्द्रीय महाविद्यालय खोलने के एक प्रस्ताव पर हाल ही में विचार किया गया है, किन्तु अभी कोई निर्णय नहीं लिया गया है तथा कोई ब्यौरे तैयार नहीं किए गए हैं।

(ग) से (ङ). प्रश्न नहीं उठता।

हिन्दी सलाहकार की सिफारिशें

2860. **श्री ज्ञा० सुन्दरलाल :** क्या **गृह-कार्य** मंत्री 28 मार्च, 1969 के अतारांकित प्रश्न संख्या 4555 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) हिन्दी सलाहकार ने अपनी पदावधि में भारत सरकार को किसी कार्य के विस्तार और कार्य के निपटारे के बारे में कुल कितनी सिफारिशें की हैं और उनमें से कितनी सिफारिशों को स्वीकार किया गया है;

(ख) क्या यह सच है कि सरकार हिन्दी सलाहकार की सिफारिशों और मंत्रणा को कोई महत्व नहीं देती; और

(ग) यदि हां, तो इस पद को बनाये रखने का क्या औचित्य है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) हिन्दी सलाहकार द्वारा की गयी सिफारिशों का ब्यौरा अलग से नहीं रखा जाता। जहां तक गृह मंत्रालय का संबंध है वे एकाकीरूप में कार्य नहीं करते। गृह मंत्रालय में जिसकी जिम्मेदारी हिन्दी को राज भाषा के रूप में लाने की है वहां के सब कार्यों के साथ जिनमें सिफारिशें, सुझाव, चर्चा तथा निर्णय आदि शामिल हैं उनका सदैव संबंध रहता है।

(ख) जी नहीं, श्रीमान्।

(ग) प्रश्न नहीं उठता।

Setting up of cheap Canteens for Meals and Snacks at Airports

2861. SHRI K. HALDER :
SHRI JYOTIRMOY BASU :
SHRI B. K. MODAK :
SHRI BHAGABAN DAS :
SHRI MOHAMMAD ISMAIL :
SHRI BADRADDUJA :
SHRI GANESH GHOSH :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any plan to set up inexpensive canteens for meals and snacks to cater to the needs of passengers at the airports of Assam, Manipur, Tripura, Cochin, Dum Dum and also for low-paid staff; and

(b) if so, the details of that plan ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). Inexpensive canteens to cater for low paid staff already exist at Gauhati, Agartala and Calcutta. Snack bar counters for passengers at low rates are available at Dum Dum. At Cochin airport the catering contractor provides snacks to the low paid staff at reduced rates. Regular restaurants exist at Gauhati, Mohanbari, Kumbhirgram, Agartala, Calcutta and Cochin airports. Government orders exist for providing subsidy to staff canteens operated on a cooperative basis subject to certain conditions. As and when cooperative canteens are formed by the members of the staff, facilities are provided by the Department.

Persons visiting U.S.A. on Study Tours

2862. SHRI K. HALDER :
SHRI JYOTIRMOY BASU :
SHRI BHAGABAN DAS:
SHRI GANESH GHOSH :
SHRI MOHAMMED ISMAIL :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state the names and other particulars of the persons who visited U. S. A. on study tours during the last three years?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) The requisite information is being collected and will be laid on the Table of the House.

Riot risk Insurance Scheme for Minority Communities

2863. SHRI K. HALDER : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are contemplating to introduce "Riot Risk Insurance Scheme" for the minority communities at a token premium;

(b) if so, the details thereof; and

(c) if not, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

(c) Such schemes will require to be examined by State Governments, who are primarily concerned with public order.

Suggestions to Raises in Percentage of Reservations for Scheduled Castes and Scheduled Tribes in Central Services

2864. SHRI NAVAL KISHORE SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the basis of the percentage of Reservation in services for the Scheduled Caste and Scheduled Tribe in the Central Services of the Government of India;

(b) whether Government are considering a suggestion to raise the present percentage to 28 per cent as has been done in Rajasthan; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c). The percentages of reservations in direct recruitment to Services under the Centre for Scheduled Castes and Scheduled Tribes have been fixed under Government of India's Resolution No. 42/21/49-NGS, dated the 13th September, 1950, primarily keeping in view their proportionate representation in the total population of the country. In direct recruitment to Class III and Class IV posts, normally attracting candidates from a locality or a region, the percentages of reservation have been fixed generally in proportion to the population of Scheduled Castes or Scheduled Tribes in the respective States/Regions subject to a minimum of 5 per cent for Scheduled Tribes. The question of revising the present percentages of reservations for Scheduled Caste/Scheduled Tribe in the light of 1961 census figures is under consideration of the Government.